

I do hereby affirm

Affidavit to be furnished by the candidate alongwith Nomination Paper
Before the Returning Officer

For election to..... (name of the House)

From... 229- Buxar Gaya Constituency (Name of the Constituency)

Kumar Sarvesh son/daughter/wife of late Rajesh Kumar
Aged 42 years, resident of Mastipur, Distt Gaya (mention full postal address), a candidate at the above
Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by Rastriya Janta Dal (RJD) (name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self Kumar Sarvesh	AEKPK5068A	2015-16	3,15,000
2.	Spouse- Seema Kumari	BEUPK7438M	2015-16	5,55180
3.	Dependent 1 Chandra Mahi Devi (mother)	ACTPD3577E	2015-16	395684
4.	Dependent 2 Yuvraj (son)	N/A	N/A	N/A
5.	Dependent 3 Aditya Raj son	N/A	N/A	N/A

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	Model Court of Conduct Case No GR 5361/15 247/17
(b)	Name of the court, Case No. and Date of order taking cognizance :	A.C.J.M-11, Gaya.
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	N/A

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	N/A
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	N/A

(2) Punishment imposed:

N/A

5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	50,000	45,000	10,000	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts) Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	SBL, Bihar Vidhan Mandar Patna. Rs 1-20 Lakhs Pab Boudh Gaya A/c 49220002 00106171 Rs 5,000 approx	UCO Bank. A/c No - 2535011000 7440 Rs 5000 approx	B.O.I Boudh Gaya. Rs 1-20 Lakhs approx.	NIL	NIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	LIC Policy No 51517702L Amt Rs 5.00 Lakhs.	LIC Policy No 518698320 Rs 5.00 Lakhs.	NIL	NIL	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of purchase and amount.)	1 Safari of Tata outdoor Model 2015 Value 25 Lakhs Model 2016 Value 12-12 Lakhs.	N/A	N/A	N/A	N/A
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	50 grams Rs 1.50 lakh approx	150 grams Rs 4.50 lakh approx	N/A	N/A	N/A

(ix)	Any other assets such as value of Claims/Interest					
(ix)	Gross Total value	22.77 Lakhs	5.21 Lakhs	1.30 Lakhs	—	—

3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s) Survey number(s)	Thana No 114 Chakar Murree Atr	Thana No 124 Mechanum Brahm Gay	Thana No 114 Chakar Murree Atr	N.A	N.A
	Area (Total measurement in acres)	4.24 3/4 Dec	3.72 3/4 Dec	3.94 1/4 Dec	N.A	N.A
	Whether inherited property (Yes or NO)	Inherited	Gift from Mother	Inherited	N.A	N.A
	Date of purchase in case of self acquired property	N.A	20/3/13 (Gift date)	N.A	N.A	N.A
	Cost of Land (in case of purchase) at the time of purchase	N.A	N.A	N.A	N.A	N.A
	Any Investment on the land by way of development, construction etc.	N.A	N.A	N.A	N.A	N.A
Approximate Current market value	₹ 8.22 Lakhs	₹ 6.00 Lakhs	₹ 7.50 Lakhs	N.A	N.A	
(ii)	Non-Agricultural Land					
	Location(s) Survey number(s)	N.A	N.A	N.A	N.A	N.A
	Area (Total measurement in sq. ft.)	N.A	N.A	N.A	N.A	N.A
	Whether inherited property (Yes or NO)	N.A	N.A	N.A	N.A	N.A
	Date of purchase in case of self acquired property	N.A	N.A	N.A	N.A	N.A
	Cost of Land (in case of purchase) at the time of purchase	N.A	N.A	N.A	N.A	N.A
	Any Investment on the land by way of development, construction etc.	N.A	N.A	N.A	N.A	N.A
Approximate Current market value	N.A	N.A	N.A	N.A	N.A	
(iii)	Commercial Buildings (including apartments)					
	-Location(s) -Survey number(s)	N.A	N.A	N.A	N.A	N.A
	Built up Area (Total measurement in sq. ft.)	N.A	N.A	N.A	N.A	N.A

	Whether inherited property (Yes or NO)	N.A	N.A	N.A	N.A	N.A
	Date of purchase in case of self acquired property	N.A	N.A	N.A	N.A	N.A
	Cost of property (in case of purchase) at the time of purchase	N.A	N.A	N.A	N.A	N.A
	Any investment on the property by way of development, construction etc.	N.A	N.A	N.A	N.A	N.A
	Approximate Current market value	N.A	N.A	N.A	N.A	N.A
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s)	Khatana - 496 Kankhenu 749 Bodhga 29	NIL	Moh-Bahadurpur Patra Hridg- 55/72	N.A	N.A
	Area (Total measurement in sq. ft.)	0.12 Dec	NIL	3260 sqft	N.A	N.A
	Built up Area (Total measurement in sq. ft.)	0.12 Dec	NIL	2500 sqft	N.A	N.A
	Whether inherited property (Yes or NO)	Family Division	NIL	Inherited	N.A	N.A
	Date of purchase in case of self acquired property	27/04/17	NIL	21/10/81	N.A	N.A
	Cost of property (in case of purchase) at the time of purchase	₹ 1.20 crore	-	-	N.A	N.A
	Any investment on the land by way of development, construction etc.	NIL	NIL	NIL	N.A	N.A
	Approximate Current market value	₹ 1.20 crore	-	₹ 60-70 Lacs	N.A	N.A
(v)	Others (such as interest in property)	NIL	NIL	NIL	N.A	N.A
(vi)	Total of Current Market Value of (i) to (v) above	₹ 1.20 crore	NIL	₹ 60-70 Lacs	NIL	NIL

(6) Give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Pub Coll Colln Vehicle loan Rs 15.00 Lacs	NIL	NIL	NIL	NIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	No	No	No	No	No

	Any other liability	Nil	Nil	Nil	Nil	Nil
	Grand total of liabilities	25.00	Nil	Nil	Nil	Nil
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of water	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of electricity	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of telephones/mobiles	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with government transport (including aircrafts and helicopters)	Nil	Nil	Nil	Nil	Nil
	Income Tax Dues	Nil	Nil	Nil	Nil	Nil
	Wealth Tax Dues	Nil	Nil	Nil	Nil	Nil
	Service Tax Dues	Nil	Nil	Nil	Nil	Nil
	Municipal/Property Tax Dues	Nil	Nil	Nil	Nil	Nil
	Sales Tax Dues	Nil	Nil	Nil	Nil	Nil
	Any other dues	Nil	Nil	Nil	Nil	Nil
	Grand total of all Govt. dues	Nil	Nil	Nil	Nil	Nil

(7) Details of profession or occupation:

- a. Self..... M.L.A.
b. Spouse Business

(8) My educational qualification is as under:

1. Matriculate - S.T.M.G. High School, Boring Rd Patna 881229
2. Intermediate - Mahadwykhyoda Village. (M.V) - 1991

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School/College/ University and the year in which the course was completed.)

3. B.E. & P.T. Mishra Ranchi year 2001

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. Kumar Sarveesh
2.	Full postal address	Maitipur, Bakh Gaya, Distt Gaya
3.	Number and Name of the constituency and state	229 - Bakh Gaya, Bihar
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Rastriya Jan Dal. (R.J.D)
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	Nil

(c) Total number of Pending cases where the court (s) have taken cognizance		NO				
5. PAN of		Year for which last Income Tax Return filed	Total Income Shown			
(a) Candidate AEKPK 5062A		2015-14	3,15,000 = 2			
(b) Spouse: BIUPK 743EM		2015-16	5,51,180 = 2			
(c) Dependents A C I P D 3577E		2015-16	3,35,684 = 2			
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	23,77,000	5,41,000	1,30,000	NIL	NIL
B.	Immovable Asset					
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)					
(ii)	Approximate Current Market Price of Asset (Total Value)	1,08,00,000	60,00,000	67,50,000	NIL	NIL
7. Liabilities						
(i)	Government dues (Total)	NIL	NIL	NIL	NIL	NIL
(ii)	Loans from Bank, Financial Institutions and others (Total)	15,00,000 = 2	NIL	NIL	NIL	NIL
8. Highest educational qualification: B.E - B.I.T. Mishra, Ranchi						
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of..... 201.....

Kumar Singh
 DEPONENT
 16/10/2017

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- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.